

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2642

ANSWERED ON:26.08.2013

TOLL PLAZAS

Das Shri Bhakta Charan;Naik Shri Shripad Yesso;Patil Shri A.T. Nana;Vishwanath Shri Adagur H

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total number of toll plazas/toll agencies functioning on the National Highways (NHs) of the country, NH and State-wise including Goa;
- (b) whether the Government has fixed any time-frame for collecting toll by these toll agencies and if so, the details thereof; and
- (c) the details of the revenue accrued to the Government from these toll plazas during the last three years and the current year along with the time by which these toll plazas are likely to be made toll free by the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) Madam, state wise list of NHA's toll plazas with the name of the toll agencies under Public Funded Projects is at Annexure 'A' and under BOT Concessionaire is at Annexure 'B'.

(b) In case of Public Funded Projects, the toll agencies have been selected by NHA, through competitive bidding on e tender mode for one year, two years (for annuity projects) and through limited bidding (e quotation) for three months. The user fee will be collected by the BOT/ OMT Concessionaires for BOT/ OMT projects for the period as provided in the Concession Agreements.

(c) Toll collection during last three years and current year upto June, 2013 by NHA is as under:

(Rs. in Cr.)

Particulars

2010-11	2011-12	2012-13	2013-14
			(upto June, 13)

For public funded/ OMT projects.	1923	1982	2381	806
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Revenue share from BOT projects	536	923	1341	393
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User fee is being levied and collected as per the National Highways Fee (Determination of Rates and Collection) Rules, 2008. However user fee shall be levied and collected at a reduced rate of 40% of the fee at the end of concession period in case of private funded project and on recovery of capital cost in case of public funded project.